

to only 23 single journeys at 10km and 9 single journeys at 110km, which indicates the massive subsidy involved.

Railway Fare and Freight Committee have recommended that a season ticket holder should pay for at least 25 to 11 single journeys on a descending scale. This has been accepted but the implementation will be in stages. In the first stage, it is proposed to increase the second class monthly season ticket fares by Rs 5 at minimum distance to Rs 30 at a distance of 91km and beyond and suitable increases are proposed to be made for the intermediate distances. This amounts to an increase of just 17 paise a day at the minimum distance and Re 1 per day for 91km and above.

Railway Fare and Freight Committee have also recommended fixation of quarterly season ticket fares at 10 per cent less than three monthly season ticket fares. Quarterly season tickets will now be charged at 2.7 times the monthly season ticket fares instead of 2.5 times at present.

First Class season tickets will continue to be charged at four times the second class season ticket fares.

Computerisation of the Passenger Reservation System has been welcomed and there are demands for its extension. By the end of 1994-95, almost all centres with 300 or more reservations per day are expected to be brought on the computer. With a view to partially recovering the higher cost of reservation, it is proposed to increase the reservation charges suitably.

I also propose to revise the clerkage charges and the minimum cancellation charges in order to recover the increase in cost.

At present, the passenger fares in respect of Kalka-Shimla, Siliguri Darjeeling, Mettupalayam-Udhagamandalam and Pathankot-Joginder-nagar sections are charged on an inflated distance basis. Even though these sections continue to incur losses, I propose to give relief to local passengers travelling within the section, because most of them belong to the weaker sections of society. All these passengers, when they make journeys within the section, will pay normal fares. However, passengers booked from stations outside these sections to any of the stations on these sections and vice versa will continue to pay fares on the inflated distance basis.

Sir, my proposals in regard to freight are as follows:

1. It is proposed to reduce the classification of a number of commodities such as paper, footwear, coir products, tea, coffee, rubber, cotton raw full pressed and half pressed, medical stores, milk powder, turmeric, electric appliances, agricultural implements (power-operated) etc. in line with the recommendations of the Railway Fare and Freight Committee.
2. It is proposed to increase by 7 per cent the freight rates of all commodities except foodgrains for public distribution, sugar and chemical manures Division A, B and C.

Sir, the House will appreciate that the increase proposed is lower than the current inflation rate of about 10% showing that the balance of the impact is being absorbed by the Railways. It will thus be seen that as I indicated at the outset, I am imposing only the least and unavoidable burden on the rail users.

These proposals, which will be effective from 1-4-1995, are expected to yield about Rs. 750 cr. in a full year, just enough for covering the resource gap. I would like to assure the House that resources thus generated will be utilised effectively for the expansion of the system and for strengthening it.

Sir, this Government is committed to taking decisions which are in the long-term interests of the country.

.....(Interruptions).....

SHRI C.K. JAFFER SHARIEF: That is why we are not looking at the election results.

It would have been easy for me to take the soft option by reducing the Plan size and avoiding fare and freight rate hikes, or by committing the Railways to ever increasing levels of borrowing. Such an approach would undoubtedly place the progress and development of the Indian Railways at peril. I am sure, Sir, the House will certainly not allow that to happen to the lifeline of the nation.

Sir, let us once again place on record our gratitude to the Prime Minister, Shri P.V. Narasimha Rao, Shri Pranab Mukherjee, the Deputy Chairman of the Planning Commission, Dr. Manmohan Singh, the Finance Minister and Shri Sukh Ram, the Communications Minister for their support and encouragement in all our development efforts. I also wish to place on record my deep appreciation of the dedication and devotion with which the railwaymen have carried out their assigned tasks.

With these words, Sir, I commend the Railway Budget for 1995-96 to the House.

15.58½hrs.

(Interruptions)

#### SUPPLEMENTARY DEMANDS FOR GRANTS—(RAILWAYS), 1994-95

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): Sir, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1994-95. (Interruptions)

**List of Supplementary Demands for Grants (Railways)  
for 1994-95 Voted by the Lok Sabha**

No. of Demand	Name of Demand	Amount of Supplementary Demand for Grants Voted by the House
1	2	3
		Rs.
1.	Railway Board . . . . .	1,15,00,000
2.	Miscellaneous Expenditure (General). . . . .	1,54,00,000
8.	Operating Expenses—Rolling Stock and Equipment. . . . .	29,08,55,000
13.	Provident Fund, Pension and Other Retirement Benefits . . . . .	50,11,50,000
15.	Dividend to General Revenues Repayment of loans taken from General Revenues and Amortization of Over-capitalization . . . . .	8,00,00,000
16.	Assets—Acquisition, Construction and Replacement . . . . .	—
	Other Expenditure Capital . . . . .	119,02,81,000

**15.59 hrs**

At this stage, Dr. Girija Vyas and another hon. Member came and sat on the floor near the Table.

.....[Interruptions]

[Translation]

SHRI DAU DAYAL JOSHI (Kota): You have not done anything for Chittor.

MR. SPEAKER: Joshiji, Please sit down.

[Interruptions]

SHRI SRIKANTA JENA (Cuttack): What is happening there? [Interruptions]

MR. SPEAKER: Mr. Joshi, now please sit down. Members, will you please sit down!

[Interruptions]

**16.00 hrs**

MR. SPEAKER: This is not allowed in the House, Please go back to your seats. Mr. Minister I would not appreciate your talking to the Members in the House in this fashion. Hon. Members, please take your seats.

[Interruptions]

MR. SPEAKER: May I request you, Madam, to go back to your seat. I will ask the Minister to talk to you about your proposal.

[Interruptions]

MR. SPEAKER: This is not the way you should behave in the House.

.....[Interruptions]

**16.03 hrs**

(At this stage, Dr. Girija Vyas and another hon. Member went back to their seats)

.....[Interruptions]

MR. SPEAKER: Nothing is going on record.

.....[Interruptions]\*

[Translation]

SHRI RAMASHRAY PRASAD SINGH (Jahanabad):

[Interruptions]

MR. SPEAKER: You Please sit down. I will try my best to help you.

MR. SPEAKER: I will try to help you.

.....[Interruptions]

MR. SPEAKER: This is not going on record

.....[Interruptions]\*

MR. SPEAKER: I am trying to help you but you are getting up every time.

.....[Interruptions]

MR. SPEAKER: Mr. Minister, it seems that you have presented a Budget which has given satisfaction to many, but there are some who are not satisfied.

.....[Interruptions]

MR. SPEAKER: Achariaji, you are all the time talking like this. You are not on a Railway engine. Don't be like a train. Mr. Minister, it seems that some Members have their genuine problems. I would very much appreciate if you could call them and have discussed with them, because when they also discuss, they would be in a better position.

.....[Interruptions]

[Translation]

MR. SPEAKER: In this way nothing can be done.

Please sit down. We cannot draw any conclusion if you will go on speaking like this. Please sit down. It is not going on record.

.....[Interruptions]\*

MR. SPEAKER: You will get enough time to speak.

.....[Interruptions]

SHRI C.K. JAFFER SHARIEF: Sir, in the last five years.....[Interruptions]. If you can listen to me, I will explain it to you.

MR. SPEAKER: Mr. Minister, you will address me. You will address the Chair please. If you talk to them, they would like to talk to you more.

.....[Interruptions]

SHRI SRIKANTA JENA (Cuttack): Mr. Speaker, Sir.

MR. SPEAKER: Mr. Jena, please sit down. You hear him first. I will allow you.

.....[Interruptions]

SHRI SRIKANTA JENA: Sir, I would like to bring to

\*Not recorded.

your notice only one fact that, last year, the Prime Minister intervened and said, 'the rationale has to be such that the new projects are taken up where the States are neglected'.

MR. SPEAKER: The Minister has his difficulties. The country is big and the demands are many.

SHRI SRIKANTA JENA: But continuously, the Railway Ministry is not looking at the Orissa State from where they are getting the maximum returns and they are not giving anything. The non-fulfilment of even the assurance of the Prime Minister is most unfortunate.....[*Interruptions*]

MR. SPEAKER: Mr. Minister, I want a very simple assurance from you. The Minister knows that some Members have their problems. I would expect you to invite them, talk to them, have a cup of tea, and if necessary have lunch or dinner and satisfy them to the extent possible.

.....[*Interruptions*]

MR. SPEAKER: You may speak later on.

.....[*Interruptions*]

SHRI C.K. JAFFER SHARIEF: Mr. Speaker, Sir, in the last five years.....

MR. SPEAKER: Your simple reply could be "I will do it".

SHRI C.K. JAFFER SHARIEF: Please bear with me because there is an impression that we have done nothing.

MR. SPEAKER: You have done a lot many thing; but some people are agitated.

SHRI C.K. JAFFER SHARIEF: The amount of investment made in Rajasthan during the last five years is incomparable. At no point of time in history we have made so much of investment in any State except in Rajasthan.

MR. SPEAKER: It is true that you cannot solve all the problems, but you may hear them.

SHRI C.K. JAFFER SHARIEF: I express my deep sympathies to the feelings of all the Members. I will certainly take it up again with the Deputy-Chairman of the Planning Commission and the Finance Minister and I will see what best I can do at the time of discussion and voting.....[*Interruptions*]

SHRI SRIKANTA JENA: What about Bolangir-Kurda route? [*Interruptions*].....

MR. SPEAKER: Nothing is going on record.

[*Translation*]

SHRI DAU DAYAL JOSHI: (Kota): I demand for introducing an express train between Kota and Beena but hon. Minister has said nothing on it.....[*Interruptions*]

MR. SPEAKER: It is not going on record.

[*Interruptions*]\*

MR. SPEAKER: Whatever he gives in writing, you must pay attention to that what help he can provide he will provide and the help which he could not provide, you can tell that.

SHRI BHERU LAL MEENA (Salumbar): We will sit on

hunger strike if satisfactory reply is not given. Please do not try to satisfy us by offering tea, only assurances will not work.....[*Interruptions*]

#### THE PATENTS (AMENDMENT) BILL—Contd

16.10 hrs

MR. SPEAKER: How I will take up the motion for leave to introduce Patents (Amendment) Bill moved by Shri M. Arunachalam.

The question is:

"That leave be granted to introduce a Bill further to amend the Patents Act, 1970."

SOME HON. MEMBERS: We want a division.

MR. SPEAKER: Let the lobbies be cleared.

The Lobbies are already cleared.

Now I will just read out the procedure which we have to follow to cast the votes:—

First, to operate the system, the Member has to be in the seat which is allotted to him and wait for the sounding of the alarm and also for glowing of "vote now" sign installed at the seat of each Member, to press vote initiation switch and, at the same time, operate one of the push buttons i.e., Green (A) for Ayes, Red (N) for Noes and Yellow (O) for abstain according to his choice.

To ensure that both the Vote Initiation Switch and one of the push buttons of his choice are kept pressed simultaneously till the audio-alarm sounds for the second time after the expiry of 10 seconds; and,

Do not press amber button ('P') during the division.

If a Member wants to correct his vote, he can do so by pressing the desired push button simultaneously with the Vote Initiation Switch during the period of 10 seconds before the second audio-alarm is sounded.

.....[*Interruptions*]

SHRI INDRAJIT GUPTA (Midnapore): Please explain where the Vote Initiation Switch is kept.

MR. SPEAKER: I think it is kept just below the table heads. All these thing are known to you. There is very little difference in the system which we are following except for pressing the button which are put on your table heads. Everything else is the same.

The Lobbies have been cleared. I shall now put the Motion to the vote of the House.

The question is:

"That leave be granted to introduce a Bill further to amend the Patents Act, 1970."

#### The Lok Sabha divided

.....[*Interruptions*]

MR. SPEAKER: I think the Members have not pressed the buttons properly. May I do it again?

Once again, I put it to the vote of the House.

The question is:

\*Not recorded.